

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 30.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/54/2024 in Company Petition IB/324/2022
NAME OF THE COMPANY	Sindhanur Gangavathi Tollways Pvt Ltd
NAME OF THE PETITIONER(S)	IDBI Bank Limited
NAME OF THE RESPONDENT(S)	Sindhanur Gangavathi Tollways Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/54/2024

Present: Ld. Proxy Counsel Mr. Satish Ramamam for the Applicant.

Ld. counsel Mr. Manav Thomas Gecil for the Respondents No.1&2.

None for the Respondent No. 3&4.

Pleadings stand completed. **Matter is adjourned to 19.07.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)